

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/195(KB)2022
IA(I.B.C)/772(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	VOLKSWAGEN FINANCE PRIVATE LIMITED VS SANDIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Danyal Ahmed, Adv.] For the Financial Creditor
Mrs. Manju Bhuteria, Adv.] For the Personal Guarantor
Ms. Meenakshi Mannot, Adv.]
Mr. Amandeep Singh, Adv.]
Mr. Rishav Kumar Singh, Adv.]
Ms. Khushi Gupta, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Personal Guarantor Present.
2. **IA(I.B.C)/772(KB)2024**
 - a. Ld. Counsel appearing for the applicant seeks three days' time to file hard copy of this IA with the Registry.
 - b. At request, time is allowed.
 - c. Post this matter thereafter on **24/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**